

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/663/(IB)/2017  
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD  
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.]	B. Dhanaraj	—	—	petition —	—	B. Dhanaraj
2.]	K. Shyjan Sunder			Counsel for Respondent		K. Shyjan Sunder 29/11/17

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one cheque to the tune of Rs.4 lakhs dated 29.11.2017 to be drawn at HDFC Bank; the same is handed over to the Counsel for the Operational Creditor. Counsel for the Corporate Debtor prayed for time to make the balance payment by the next date of hearing. At request, time is enlarged. Put up on **13.12.2107 at 10.30 A.M.**

— Sel —  
MEMBER (JUDICIAL)

ghk